

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2729
ANSWERED ON:28.08.2012
DEATHS IN PRISONS
Punia Shri P.L.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of deaths in prisons reported during each of the last three years and the current year, State-wise;
- (b) whether the Government has conducted any investigation in this regard;
- (c) if so, the details thereof and the outcome of the investigation; and
- (d) the steps taken by the Union Government to stop such cases in future along with the advisories issued by the Union Government to the State Governments in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) : As per data compiled by National Crime Records Bureau for the period ending 2010, the total number of deaths in prisons State-wise during the years 2008, 2009 and 2010 is as per Annexure.
- (b) to (d): 'Prisons' is a State subject under Entry 4 of List II of the Seventh Schedule to the Constitution, therefore, Prison Administration is primarily the responsibility of the State Governments. However a comprehensive advisory dated 17th July 2009 has been issued by the Government on "Prison Administration", which provides for comprehensive administration of prisons and compliance to various directions of the Hon'ble Courts on safety and security of the prisoners. It also recommends States to reward prison staff during whose tenure prison shows elimination or remarkable reduction in incidents of unnatural deaths of inmates.